Annexure-7

Shree Hanuman Sugar & Industries Limited

List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016. Date of Commencement of CIRP: 27-09-2024; List of Creditors is Pursuant to claims received and updated as on 02-05-2025 List of operational creditors (Government dues)

(Amount in Rs.)

	Details of c	Details of claimant		Details of claim received		Details of claim admitted							
Sl. No.	Department	Governmen t	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whethe r related party	share in	Amoun t of conting ent	Amoun t of any Mutual dues, that may be set off	Amount of claims under verification	Amount of claims not admitted	Remarks, if any
1	Employees Provident Fund Department	Employees and Workmen	13-11-2024	12,58,25,729.00	-	Unsecured	No	-	-	-	12,58,25,729.00	-	Under verification
2	Income Tax	Ministry Of Finance	03-11-2024	46,04,69,197.00	45,78,17,610.69	Unsecured	No	1		-	-	26,51,586.31	Balance rejected is interest dues
3	Suagreane Industries Department	Bihar Government	11-02-2025	51,23,29,261.00	5,77,33,834.72	Unsecured	No	-	-	-	45,45,95,426.28	-	Rs. 14,92 crs pirnicple and balance interest is being claimed\
	Total			1,09,86,24,187.00	51,55,51,445.41						58,04,21,155.28	26,51,586.31	
	Total (In cr)			109.86	9,99,31,106.00						58.04	0.27	